NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/165/2016

NAME OF THE PETITIONER(S)

: Dr. S. Dharani & 2 others

NAME OF THE RESPONDENT(S)

: M/s Dharani Textiles Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYAEHANKAR Counsel For Petitioners

2. J.v.P. Saivihan

Loursel for Respondent

3. D. UMA DEVI

(A. V. RADHAKRSHNAN)

ORDER

Shri R Ashok Kumar, counsel for petitioner present. Counsel for R2 absent. Shri T V P Sai Vihari, counsel for R3 to R6 and Ms D Uma Devi, counsel for R9 are present. Counsel for R9 prayed time for filing counter. Time extended to counsel for R2 & R9 to file their counter. Put up on 02.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)